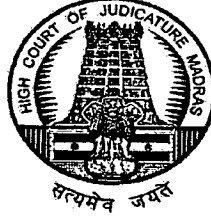


R.O.C.Nos. 1036
& 1136/2019/RG/B2
& 27882-A/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 47 / 2019

I

Tmt. K.L.Priyanga, Principal District Munsif, Coimbatore, is transferred and posted as Additional District Munsif-cum-Judicial Magistrate, Sivagiri, in the existing vacancy.

II

The Government, in G.O.Ms.No.297, Home (Courts-III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of Additional District Munsif Court at Attur, in the cadre of Civil Judge.

Tmt. A.Umameswari, Judicial Magistrate II, Attur, is transferred and posted as Additional District Munsif, Attur, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:29.03.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL